

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri. Rājéswāra.Rao.Vittanalla**,
2.Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/ 16, TP 108/17	For consideration	433	Encarta Pharma Pvt .Ltd	Deepak/ Rajesh S.	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1)

RAJESH S.
ADVOCATE
8123376574

Petitioner

S. Rajesh

ORDER

Mr. S. Rajesh, Counsel for Petitioner is present. None appeared for Respondent.
Heard the Counsel for Petitioner. Post the case on 10/05/2018.

Ashok
Member (T)

Shri
Member (J)